

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL, MUMBAI
REGIONAL BENCH
COURT No. 5**

Excise Appeal No. 85997 of 2015

(Arising out of Order-in-Appeal No. PUN-EXCUS-001-APP-00-151-152-14-15 dated 02.01.2015 passed by the Commissioner of Central Excise (Appeals), Pune-I.)

**AAS AD AIDS
S#245, BORATE VASTI,
DEHU RASTA, MOSHI,
PUNE-412 105.**

Appellant

Vs.

**COMMISIONER CENTRAL EXCISE AND SERVICE
TAX, PUNE-I
41/A, ICE HOUSE,
SASSOON ROAD,
PUNE-411001.**

Respondent

Appearance:

Shri R S Paranjape, C.A for the Appellant.

Shri A.K. Srivastava, A.C. Authorised Representative for the Respondent

CORAM:

HON'BLE Dr. SUVENDU KUMAR PATI, MEMBER (JUDICIAL)

FINAL ORDER NO. A/85766-85767/2025

Date of Hearing : **01/05/2025**

Date of Decision: **01/05/2025**

Excise Appeal No. **85997 of 2015** is allowed. For order, see order of date in Excise Appeal No. **85759 of 2015**.

**(Dr. Suvendu Kumar Pati)
Member (Judicial)**

Arti